

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 140 of 2014**

**Dated : 29<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. & Ors** ..... **Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms.Swapna Seshadri

**ORDER**

Admit. Issue public notice. Dasti Service is permitted.

Post the matter on **24.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

pr/kt